

आयकर अपीलीय अधिकरण न्यायपीठ, नागपुर में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL BENCH, NAGPUR

(At e-Court, PUNE)

BEFORE SHRI INTURI RAMA RAO, AM  
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं / ITA No.84/NAG/2020  
निर्धारण वर्ष / Assessment Year : 2009-10

Ramchandani Mukesh Nanakram,  
Main Road, Nandura,  
Dist. Buldhana,  
Maharashtra.

.....अपीलार्थी / Appellant

PAN : AAXPR0647P.

बनाम / V/s.

The Income Tax Officer,  
Khamgaon.

.....प्रत्यर्थी / Respondent

Assessee by : Shri Abhay Agrawal.

Revenue by : Smt. Agnes P. Thomas.

सुनवाई की तारीख / Date of Hearing : 05.03.2021

घोषणा की तारीख / Date of Pronouncement : 05.03.2021

**आदेश / ORDER**

The appeal filed by the assessee is directed against the order passed by the learned Commissioner of Income Tax (Appeals) – 1, Nagpur dated 23.01.2020 for the assessment year 2009-10.

2. Before us, assessee filed a letter dated 24.02.2021 seeking permission to withdraw the appeal on the ground that the issue involved in this appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by the Principal Commissioner of Income Tax, Nagpur – 1.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 5<sup>th</sup> day of March, 2021.

**Sd/-**  
**(S. S. VISWANETHRA RAVI)**  
न्यायिक सदस्य/JUDICIAL MEMBER

**Sd/-**  
**(INTURI RAMA RAO)**  
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 5<sup>th</sup> March, 2021.  
Yamini

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals) – 1 Nagpur.
4. The Pr.CIT-1, Nagpur.
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, नागपुर /  
DR, ITAT, "Nagpur" Pune;
5. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.